

Driver, Class-III, in the office of the Consumer Disputes Redressal Commission and Consumer Disputes Redressal Forums, Recruitment Rules, 2004

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Driver, Class-III, in the office of the Consumer Disputes Redressal Commission and Consumer Disputes Redressal Forums, Recruitment Rules, 2004

In exercise of the powers conferred by the proviso to the Art. 309 of the Constitution of India, the Governor of Gujarat hereby makes the following rules to provide for regulating recruitment to the post of Driver, Class-III, in the Service of the Consumer Disputes Redressal Commission and Consumer Disputes Redressal Forums, namely:-

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